

1	2	3
84.	Bombay-Pune-Goa	69.4
85.	Bombay-Pune	72.6
86.	Bombay-Porbander	52.2
87.	Bombay-Keshod	62.7
88.	Bombay-Kandla	71.6
89.	Bombay-Belgaum	60.4
90.	Bombay-Pune-Indore	62.0
91.	Bombay-Bhavnagar	61.9
92.	Bombay-Baroda	51.5
93.	Bombay-Surat-Bhavnagar	50.4
94.	Bombay-Daman-Surat-Bhavnagar	63.0
95.	Bombay-Aurangabad-Nanded	58.0
96.	Bombay-Indore-Nagpur	61.5
97.	Bombay-Aurangabad-Akola	47.4
98.	Bombay-Aurangabad	47.8
99.	Bombay-Nasik	30.3
100.	*Guwahati-Silchar-Aizwal	73.0
101.	*Guwahati-Silchar	74.5
102.	*Guwahati-Jorhat-Lilabari	22.4
103.	*Guwahati-Jorhat-Lilabari-Dibrugarh	23.5
104.	*Guwahati-Lilabari	10.6
105.	*Guwahati-Lilabari-Daparizo	10.7
106.	*Guwahati-Dimapur-Jorhat-Lilabari-Dibrugarh-Tezu	27.3

\*Not from metropolitan city

**Extension of Jaipur-Toda Rai Singh Line Upto Kota**

4695. SHRI RAM NARAIN BERWA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Kekdi-Ajmer route has been surveyed for linking Jaipur-Toda Rai Singh metre gauge railway line with Kota; and

(b) if so, when it is proposed to link this railway line to develop indus-

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No. Sir.

(b) Does not arise

**Anta Power Project of Rajasthan**

4696. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Anta gas based power project is pending with the Union Government for approval; and

(b) if so, the time by which it is likely to be accorded approval?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) A proposal for expansion of the Anta Gas Based power project with 430 MW capacity has been submitted by National Thermal Power Corporation. The proposal was techno-economically appraised by the Central Electricity Authority in October, 1988 and was found to be in order subject to confirmation with regard to fuel linkage, clearance from environmental angle, confirmation of water availability etc. The project was considered by CEA for variable load operation. A decision has since been taken that gas power stations should operate on base load. Therefore, the project requires tying up gas linkage for operation under base load before an investment decision for the project is taken.

#### **Approval to Kol Power Project**

4697. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Kol Power Project is a joint venture of the Governments of Rajasthan and Himachal Pradesh;

(b) if so, whether this project is at present pending with Nathpa Jhakri Power Corporation and

(c) if so, the time by which

approval is likely to be accorded to this project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The Kol Dam Hydro-electric project will be executed by Nathpa Jhakri Power Corporation, which is a joint venture of Government of India and Government of Himachal Pradesh. The cost of the project will be shared in the ratio 75:25 between the two Governments. The project has been cleared by the public Investments Board. Work on the project will commence after approval by the Cabinet

#### **Complaints against LPG Agencies**

4698. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether certain cases of irregularities have come to the notice of vigilance department of Indian Oil Corporation Limited against LPG distributors during the last three years; particularly in Delhi;

(b) if so, the year-wise details of the complaints particularly in Delhi;

(c) the action taken or proposed to be taken on these complaints; and

(d) the time by which the pending complaints are proposed to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) to (d) Since 1988, sixty-four complaints have been received